

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 129(ND)/11

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.11.2017**

**NAME OF THE COMPANY: Sh. Shiv Ratan Khadawat & Ors. V/s Shivam
Adhesive Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

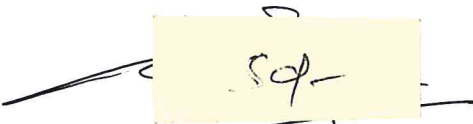
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Present: Mr. Ankit Shah, Advocate
Mr. Prateek Kasliwal, Advocate

ORDER

Ld. Counsels of both sides submit that the English Translations are
already on record.

The matter be listed for final arguments on 7th February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)